

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:937
ANSWERED ON:27.07.2015
Marketing Margin Levied by PNGRB
Jardosh Smt. Darshana Vikram

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Petroleum and Natural Gas Regulatory Board (PNGRB) is initiating public hearing to decide marketing margin levied by private sector natural gas marketers; and

(b) if so, the details thereof along with the steps taken by the Government to regulate marketing margin of natural gas on the lines of other regulated petroleum products and the time by when the said decision is likely to be taken?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (INDEPENDENT CHARGE) (SHRI DHARMENDRA PRADHAN)

(a) & (b): No, Madam. Petroleum and Natural Gas Regulatory Board (PNGRB) has made its recommendations relating to the marketing margin to be charged on sale of natural gas to Urea and LPG producers. The recommendations of PNGRB are under consideration of the Government.
